

ORISSA HIGH COURT: CUTTACK

Notice No. III-A-Admn-Comp-13/2015- 7030 / Dated 13.08.2015

It is hereby informed to all concerned that High Court of Orissa are willing to change over from manual tendering / manual procurement mode to e-Tender / e-Procurement mode. The e-Procurement / e-Tender is going to be implemented by Orissa High Court with effect from 01.10.2015 through the portal www.tendersorissa.gov.in. All the tenders of ₹5 lakh or more will be invited through e-Tender mode till 31.3.2016 and all the tenders of minimum values of ₹2 lakh or more will be invited through e-Tender mode with effect from 01.04.2016. All the prospective bidders are requested to get enrolled on the said portal and to have Digital Signature Certificate of their authorised representatives from the authorised Certifying Authorities to participate in the e-Tender / e-Procurement.

Registrar
Registrar (Judicial)
Orissa High Court, Cuttack

Memo No. III-A-Admn-Comp-13/2015- 7031(4) / Dated 13.08.2015

Copy forwarded to

1. High Court Notice Board.
2. Shri S. K. Das, T. D., NIC, High Court Computer Section for uploading in the Orissa High Court Website
3. The Manager (Advertisement), The Samaj, Gopabandhu Bhawan, Buxi Bazar, Cuttack
4. The Manager (Advertisement), The Times of India, Bhubaneswar with request to publish notice in one issue of their Dailies on the approved rate of the State Government.

13.8.15
Assistant Registrar (Admn.)